

Bail List on 04.02.2021

SI No	Cr/MP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	3132/2020	Muthupandi, S/o.Gurusamy	1488/ 2020	Thilagar Thidal	408,420 of IPC	Interim Bail Intervener	S.Ayyappa Raja 9787849484 J.Ashok Rajan 7305995998
2	777/2021	Karan S/o.Boominathan	1774/ 2020	Annanagar P.S	147,148, 294(b), 342,302,307,506 (ii) IPC r/w 149, 120(B), 114, 109, 34 IPC	14.10.2020	C.Karthikeya 9566956278
3	823/2021	1. Manoj @ Manoj Siva, S/o. Pandiarajan, 2. Akash, s/o. Raja, 3. Balamurugan, S/o. Muthupandi	101/ 2021	Karimedu P.S	147, 341, 294 (b), 323, 324, 307, 506(ii) IPC	21.01.2021	P.JeyaGanesan 8760031542
4	824/2021	Thangaraj, (Kalthoon Thangaraj), S/o. Duraisamy	2776/ 2020	Sellur P.S	392, 397, 506(ii) IPC	27.12.2020	K. Senthilkumar 9842188990
5	825/2021	R.Veeramani, S/o. Rajamani	496/ 2013 (PRC .No. 224/2 019)	Theppakula m P.S	120(b), 147, 148, 149, 212, 302 IPC r/w. 109 and 34 IPC	08.01.2021	K.S.Selva - Ganesh 9843057974

6	826/2021	Raisha @ Suryaprakash, S/o. Somasundaram	2138/ 2020	Annanagar P.S	302 IPC	11.12.2020	G.Senthamil selvan 9842155655
7	827/2021	Vinithkumar, S/o. Sundan	24/ 2021	Austinpatti P.S	341, 294(b), 323, 427, 506(ii) IPC and 3(1) TNPPDL Act and 4 of TNPWH Act	25.01.2021	A.Velusamy 9944077432
8	828/2021	Vadivel, S/o. Loganathan	1123/ 2020	Thirunagar P.S	366 & 376 IPC	10.12.2020	R.Prabu, 9940839408
9	829/2021	Vadivel Ayyanar, S/o. Subramani	62/ 2021	Keeraithurai P.S	392, r/w. 397, 506(ii) IPC	21.01.2021	J.William Christopher 8248393828
10	830/2021	1. Vijayakumar, S/o. Kannan 2. Loganathan, S/o. Perumal	1987/ 2020	K.Pudur P.S	216A, 414, 397, 109, 34 of IPC	14.09.2020	M.Jayapal 9597725579

ANTICIPATORY BAIL PETITIONS

11	733/ 2020	Senthilkumar, S/o.Devaraj	65/ 2020	Tallakulam	406 420 IPC	AB Interim Bail	P.Muniyasamy 9788686205
12	965/ 2020	1.Salamon Raja Vasanthan 2.Punitha Deva Sundari	3/ 2020	Thirumangalam AWPS	498(A) 406 506(i) of IPC	AB	V.M.Poompandian 9944077432
13	1658/2020	1. V.Vigneshwaran, S/o.Varatharajan 2. Barani, W/o.Varatharajan 3. Varatharajan 4. Karthikeyan, S/o.Varatharajan 5. Vidhya, W/o.Karthikeyan	06/ 2020	AWPS Madurai Town	498(a) 406 294(b) 506(i) of IPC	AB Intervener	T.Villavan Kothai 9443056580 R.John Jeyaseelan Jacop 9843181315
14	1659/2020	J.Ameer Abbas, S/o.Jainulabuden	316/ 2020	S.S.Colony	294(b),323,506(i)) 406 420 & 4 of TNPWH Act	AB Intervener	S.M.A.Jinnah 9443475003 S.Raman 8940232937
15	1670/2020	1.S.Manikandan, S/o.Suymbu 2.Muthuselvi, W/o.Krishnakumar 3.Vijayarani, W/o.Suymbu	17/ 2020	Thilagar Thidal	498(A) 506(i)of IPC	AB	R.Aravind Raj 9444336147

16	1704/2020	1. N.Rajendramoorthy 2. K.YamunaDevi, W/o.Kesavan 3. Daisy Rani, W/o.Bharathidasan 4. R.Dhanasekari, W/o.Rajendramoorth i	04/ 2020	AWPS Melur	498(A) 294(b) 323 506(i) and 4 of TNPWH Act	AB Interim AB granted on 24.03.2020	V.Ganesan 9976959149
17	1721/2020	1.Prabakaran 2.Rajeshwari	8/ 2020	Madurai Town AWPS	498(A) of IPC	AB	S.Thangaraj 9842289811
18	1735/2020	Rajkumar, S/o.Chennaiah	618/ 2019	Thirumangal am Town	406 409 467 294(b) 506(i) IPC	AB	M.Vasimalai
19	1774/2020	Jaspal Singh	153/ 2012	ALGSC Madurai p.s,	120(b) 419 468 471 420 506(2) of IPC	AB Interim Bail granted on 24.03.2020	PAT.S.Iyappakathir vel 9976914539
20	2301/2020	1.Dr.V.Ayothi S/o.Venkatasamy 2)A.Sagunthak W/o.V.Ayothi 3)Dr.V.A.Aravind S/o.V.Ayothi	4/ 2020	AWPS Thirumangal am	U/s. 498 (A), 406, 420 of IPC & Sec.4 of DP Act.	AB IB 8.5.2020	S.Abubakeer Sidhic 9677278439

21	2855/2020	1.M.V.Kannan S/o.Mani @ Villayutham 2.R.Sasikala W/o.M.V.Kannan	331/ 2020	Avaniyapura m	294(b) 406 420 & 506(ii) of IPC	AB Interim 11.6.2020	K.Jayaseelan 9843244370
22	3297/ 2020	1.L.Chidambara Senthil Vignes S/o. Lakshmanan 2.Manonmani @ Vinitha W/o. S.Murugan 3.S.Murugan S/o.Sankaran 4.M.Lakshmanan S/o.Manonmani 5. C.L.Velammal W/o.Lakshmanan	8/ 2020	AWPS Thirupparank undram	294(b),420, 506(i) IPC	AB Intervener	A.K.Alagarsamy 9842156062 V.Sivakumar 9944211787
23	4803/2020	1.Asaikodi S/o. Chinnathevar 2. Ganeshan S/o.Chinnathevar 3. Nithankumar S/o. Ganeshan	2120/ 2020	Usliampatti Town P.S	147, 148, 294(b), 324, 323, 354, 506(ii) and 379(NP)IPC. r/w Sec 4 of TNPWH Act	AB Interim Bail granted on 06.11.2020	P.Balan 9994845034
24	4139/2020	G.Pandiyan S/o.Late.Ganapathi	16/ 2020	AWPS Tallakulam P.S	498A, 294(b), 506(1) of I.P.C & Sec 4 of the TNPWH Act.	AB Interim Bail granted on 07.11.2020	A.Gandhi Veeran 9787006315
25	4633/2020	Manikandan, S/o.Kannadasan	228/ 2020	Tallakulam	U.s.294(b) 323 406 420 506(1) of IPC	AB Interim bail granted on 07.11.2020 Intervener	K.Ponnudurai 9715604056 P.Chandrasekar 9994634545

26	4699 /2020	1.Gananammal S/o. Alagarsamy 2.Sathiyamoorthi S/o. Alagarsamy 3.Bose S/o. Alagarsamy 4.Indira S/o Nagaraj 5.Ravi S/o. Alagarsamy	21/ 2020	DCB (Landi Grab)	465,467,468,471 , 420 r/w 120(b) IPC	AB	V.Sivakumar 9944211787
27	5046/2020	1. J.Vignesh, S/o. Jeganathan 2. J.Rajalakshmi, W/o. S.Jeganathan 3. J.Meenatchi, S/o. S.Jeganathan 4. N.Karthick Krishnan @ Karthikeyan, S/o. Nagamani	43/ 2020	AWPS Tallakulam. P.S	498(A), 406, IPC	AB Interim bail granted on 07.11.2020	S.Sureshkumar 9003609898
28	5562/2020	M.Muthupandi S/o. Muthuraja	1216/ 2020	Theppakula m PS	403,406,408,477 A, 420 IPC	AB Intervener	K.Jayaseelan 9843244370 A.Balaji 9443185641
29	697/2021	1. Balamurugan, S/o. Packiyam 2. Tamilarasi, W/o. Packiyam 3. Packiyam, S/o. Periya Iluvan 4. Dinesh Babu, S/o. Packiyam	67/ 2020	AWPS Tallakulam P.S	498(A) IPC	AB	S.Chandrasekaran 9894023313
30	726/2021	1.Rajaswari, W/o. Rajaswaran 2. Rajaswaran, S/o. Meenakchi Sundaram 3. Guruparan, S/o. Rajaswaran 4. Angu Annan, S/o. Rajaswaran	11/ 2021	Thirunagar P.S	294(b), 323,485 and 506(i) IPC	AB	C.Prabaharan 9344121600

31	729/2021	Backiyadnan, S/o. Arumugam	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.729/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
32	730/2021	Jayachandran, S/o. Karupiah	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.730/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
33	731/2021	Karupiah, S/o. Masanam	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.731/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
34	732/2021	1. Perumal. S/o. Rengasamy 2. Sam Immanuel S/o. Mohan	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160

	01/2021 in Crmp No.732/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
35	733/2021	1. P.Subbulakshmi, W/o. Panneerselvam 2. Ranjithkumar, S/o. Ukkirapandi	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB Intervener	S.G.L.Rishwanth 9884544160 K.Kannan 9940644560
	01/2021 in Crmp No.733/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
36	836/2021	1. P.Jai @ Jeyasuthan, S/o. Parthiban 2. S.Arun, S/o. Selvaraj 3. Antani @ Anthoniraj S/o. Charlas, 4. T.Rajan, S/o. Thangapandian	65/2020	CCB, Madurai City	120(B), 465, 467, 468, 471, 420, 447, 294(b) 506(ii) IPC	AB	A.Jeyaram 9843071518
37	734/2021	A.Nagarajan, S/o. Arumugam	170 / 2021	PEW P.S Madurai.	4(1)(aaa), 4(1) (A) of TNP Act r/w. 7 of TNRS Rules r/w. 468, 471, 420 and 328 IPC	AB	R.Shankar Ganesh 9787070055
38	784/2021	Vijaya Kannan, S/o. Mahendran	1047/ 2020	Thideer Nagar P.S	147, 148, 341, 294(b), 323, 324 & 506(2) IPC	AB	T.Sathishkumar 9791647828

39	831/2021	1. Rajbharath, S/o. Nagendran 2. Pavithra, W/o. Rajbharath 3. Chellam @ Selvakumar, S/o. Veerapandi	42/2021	Vadipatty P.S	294(b), 323, 379 (N.P), 506(ii) of IPC and 4 of TNPHW Act	AB	N.Selvaraj 9344106894
40	832/2021	1. M.Sonaimuthu, S/o. K.Mani 2. M.Mathalaimuthu, S/o. K.Mani 3. M.Ayyappan, S/o. K.Mani	155/2020	Thideer Nagar P.S	143. 447, 427, 506(i) IPC and 3(1) of Tamilnadu Public Property (Prevention of Damage and Loss) Act	AB	N.Rajaji 9566513530
41	833/2021	Ramesh, S/o. Ramasamy	27/2021	Sedapatti P.S	294(b), 427, 336 and 506(ii) IPC r/w. 109 IPC.	AB	M.Kubendiran 9788968201
42	834/2021	V.Ramalakshmi, W/o. Veluchamy.	15/2021	Vadipatty P.S	294(b), 323, 506(i) IPC	AB	M.Sadaimuni 8667683303
43	835/2021	Manikandan, S/o. Velu	39/2021	K.Pudur P.S	294(b), 324, 506(ii) IPC	AB	V.Ramesh 9842196896
44	837/2021	1.Kasi (Rank Unknown), S/o. Thangaiah, 2. Ramkumar (Unknown), S/o. Murugan.	1544/2020	Thirumangalam Taluk P.S	147,148, 341, 324, 307 of IPC	AB	R.John Jeya seelan Jacob 9843181315

PETITION FOR CONDITION RELAXATION

Sl. No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
45	553/2021	VinothKumar, S/o. Muniyasamy	1095/2020	South Gate P.S	120(b), 147, 341, 294(b), 302 IPC	P.Sridharan 9942086134
46	838/2021	1.Pothuraja,S/o. Periyar 2. Backiyanaathan, S/o. Thavasi	234/2020	Keelavalavu P.S	4(1)(A), 4(1)(a) TNP Act	Periyasamy 9842829120
47	839/2021	Muthuvel, S/o. Balamurugan	2726/2020	Sellur P.S	341, 392 r/w 397 and 506(ii) IPC	K.Saravana - Bagavathy 7904570509
48	840/2021	Karthick, S/o. Baskaran	2103/2020	Annanagar P.S	294(b), 323, 324, 506(ii) IPC	M.Rajalakshmi 9655423219
49	841/2021	1. Malaisundaram, S/o. Malaisamy 2. Katturaja, S/o. Kannan 3. Ganesan, S/o. Bose 4. Suresh Kannan, S/o. Kannan	2088/2020	Melur P.S	294(b), 323, 506(ii) IPC and Sec. 4 of TNPWH Act.	T.Senthamilan 9750618365
50	842/2021	1, Selvakannan, S/o. Srinivasagan 2. Vengadesh, S/o. subburaj 3. Ayyanar, S/o. Jeyaseelan 4. Chinnaraj, S/o. Jeyaram	438/2020	Villoor P.S	147, 148, 294(b), 323, 324 and 506(ii) IPC	M.Kubendiran 9788968201
51	843/2021	1. Sundarapandi, S/o.Muthupandi 2. Vaitheeskumar, S/o. Kuzhanthaivel 3. Rajeshkumar, S/o. Jeyachandran 4. Prabhakaran, S/o.Jeevanandham. 5. Vaiyathurai, S/o. Palpandi 6. Murugesan, S/o. Gandhi	991/2020	Sindupatti P.S	147, 323, 379 (NP) IPC r/w. Sec.4 of TNPWH Act.	S.Ayyapparaja 9787849484

52	844/2021	Packiyaraj, S/o. Vengai	1273/ 2020	Karuppayurani P.S	3 of TNPPDL Act	C.Muthupandi 8838783366
53	845/2021	S.Gowtham, S/o. Sakthivel @ Sathayamoorthy	2/ 2020	Appanthirupathi P.S	387 and 506(ii) IPC	S.Rajasekaran 9842738505
54	846/2021	1. Saravanan, S/o. Mayil 2. Ponnar, S/o.Sankar 3. Karthikairajan, S/o. Palanikumar 4. Soundarapandi, S/o. Subbaiah 5.Ajithkumar, S/o. Chithran 6.Vijayakumar, S/o. Sonaimuthu 7. Nagamani, S/o. Rajendran 8.Eliyaraja, S/o. Manthakalai 9.Sureshpandiyam, S/o. Soundararajan 10. Palaniraja, S/o. Periyasamy 11. Backiyam, S/o. Sakkarai 12. Balamurugan, S/o. Vellaichamy 13. Pandi, S/o. Sundaram	1906/ 2020	Alankanallur P.S	147, 148, 294(b), 324, 336, 307 IPC and Sec 4 of TNPHW Act	M.Rajesh 9842738505
55	847/2021	1. Periyasamy Gounder, S/o. Natchimuthu Gounder, 2. P.Dhamayanthi, W/o. Ganesh Raja 3. Sumathi, W/o. Periyasamy Gounder 4. Ranjith Kumar, S/o. Periyasamy Gounder.	21/ 2020	CCB, Madurai.	420, 120B, 506(i) IPC	S.Sundaramoorthi 9042817997
56	848/2021	Servaran Chinnathambi, S/o. Ganesh	2150/ 2020	Anna Nagar P.S	399 IPC	S.Sivapandi 8870766123

57	849/2021	Sudalaimuthu, S/o. Perumalnadar	2538/ 2020	Avaniyapuram P.S	307, 498(a) IPC	A.Sarankumar 8610379129
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PETITION FOR EXTENSION OF TIME

Sl. No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
58	850/2021	1. Thangapandi, S/o. Subburengan 2. Jhansirani, W/o. Thangapandi 3. Rajkumar, S/o. Thangapandi 4. Ramkumar, S/o. Thangapandi 5. Kaverirajan, S/o. Pitcham Naidu 6. Karthick, S/o. Kaverirajan	1016/2020	Subramaniyapuram P.S	147, 148, 294(b), 448, 324, 506(ii) IPC r/w. Sec 4 of TNPWH Act	S.Ayyapparaja 9787849484
59	851/2021	Karthick @ Mams Karthick @ Thangavel, S/o. Thangaraj	163/2020	Keeraithurai P.S	294(b),323, 324, 341, 307 and 506(ii) IPC	R.Lakshmanan 9003417794

PETITION FOR CONDITION MODIFICATION

Sl. No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
60	852/2021	Logeshwaran, S/o. Nallakurumban	1996/2020	Sholavandan P.S	379 IPC, 83(2) Juvenile Justice Act	C.Karthikeya 9566956278
61	853/2021	Karanthamalai kannan, S/o. Alagu Konar	2547/2020	K. Pudur P.S	294(b), 323, 506(i) IPC r/w. Sec.4 of TNPWH Act.	I. Kannan 9842148555